POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

GODAVARI FERTILISERS AND CHEMICALS LIMITED

The details subsequent to the completion of the above mentioned offer are as under:

1. Name of the Target Company : Godavari Fertilisers and Chemicals Limited (GFCL)
2. Name of the Acquirers : Coromandel Fertilisers Limited (CFL)
3. Name of the Manager to the Offer : Kotak Mahindra Capital Company Limited
4. Name of the Registrar to the Offer : Cameo Corporate Services Limited
5. Other Details
   a. Date of opening of the Offer : March 1, 2007
   b. Date of closure of the Offer : March 20, 2007
6. Details of the acquisition

Sr. No.	Item	Proposed in the Letter of Offer		Actual	
a.	Offer Price	Rs.150.00/- per fully paid up equity share		Rs.150.00/- per fully paid up equity share	
b.	Shareholding of the Acquirer (No. & %) before MOU/PA	1,44,22,252 shares (representing 45.07% of the equity share capital of GFCL)		1,44,22,252 shares (representing 45.07% of the equity share capital of GFCL)	
c.	Shares acquired by way of MOU (No. & %)	80,01,000 shares (representing 25.00% of the equity share capital of GFCL)		80,01,000 shares (representing 25.00% of the equity share capital of GFCL)	
d.	Shares acquired in the open offer (No. & %)	64,00,000 shares (representing 20.00% of the equity share capital of GFCL)		15,51,960 shares (representing 4.85% of the equity share capital of GFCL)	
e.	Size of the open offer (No. of shares multiplied by offer price per share)	Rs.96,00,00,000/-		Rs.23,27,94,000/-	
f.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
g.	Post Offer shareholding of Acquirer (No. & %) (b + c + d + f)	2,88,23,252 shares (representing 90.07% of the equity share capital of GFCL)		2,39,75,212 shares (representing 74.92% of the equity share capital of GFCL)	
h.	Pre & Post Offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		95,76,748 shares (representing 29. 93% of the equity share capital of GFCL)	31,76,748 shares (representing 9.93% of the equity share capital of GFCL)	95,76,748 shares (representing 29. 93% of the equity share capital of GFCL)	80,24,788 shares (representing 25.08% of the equity share capital of GFCL)

All the capitalized terms not defined herein, shall have the same meaning as ascribed to them in the Letter of Offer

7. Escrow bank has been instructed to release the cash deposit lying in the escrow account.
8. Payment of interest, if any, to the shareholders along with the details thereof: N.A.
9. Status of investor complaints received, if any: No complaints pending

This Announcement is expected to be available on the SEBI website at http://www.sebi.gov.in

The Board of Directors of the Acquirer accept full responsibility for the information contained in this announcement and also accepts responsibility for the obligations of an acquirer as laid down in the Regulations.

Issued by the Manager to the Offer for and on behalf of the Acquirer

Kotak Mahindra Capital Company Limited
kotak Investment Banking
Bakhtawar 3rd Floor, 229 Nariman Point, Mumbai – 400 021
Tel. No.: +91-22-66341100, Fax No.: +91-22-22840492
Contact Person: Mr. Chandrakant Bhole

Dated: April 10, 2007
Place: Mumbai